

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3216

ANSWERED ON:12.05.2006

DISPARITY IN ALLOCATIONS UNDER PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether funds under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are given to States from the collection of the cess levied on diesel;

(b) if so, the amount of such collection and disbursement to each State from this fund so far;

(c) whether the Government is aware that this amount is very low for the States particularly Gujarat as compared to the entitlement based on collection; and

(d) if so, the steps being taken by the Government to compensate the State Government by supporting the other alternative programmes so that the State gets its quota as per its contribution?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) and to (b) Yes, Sir. Year-wise allocation of funds from the diesel cess for Pradhan Mantri Gram Sadak Yojana (PMGSY) is as under: -

Year Amount (Rs. in crore)

2000-01	2500
2001-02	2500
2002-03	2500
2003-04	2325
2004-05	2148+ 320 (for ADB/WB) #
2005-06	3809.5+425.5 (for ADB/WB) #
2006-07	3725.62 crore + 1500 (from ADB/WB) #

#: Legend, ADB: Asian Development Bank, WB: World Bank

A statement indicating funds released State-wise is annexed.

(c) and (d) Normative allocation of funds to various States is made by assigning a weightage of 75% to `connectivity deficit` (share of unconnected Habitations in the total unconnected Habitations in the country) and 25% to `coverage` (share of connected Habitations in the total connected Habitations of the country). Distribution of additional cess is made on the basis of proportion of road lengths to be covered under Bharat Nirman programme. Normative allocation of Rs. 60.00 crore has been made for Gujarat for the year 2006-07.